NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3981 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kalpesh Umesh Kini & Ors. Vs. Vijay Group Infra LLP	Vishal Hegde
2.	I.A. No. 3982 of 2025 in Comp. App. (AT) No of 2025	Mohaque Deepak Mehra Vs. Dishti Industries Pvt. Ltd. & Ors.	Animesh Kumar
3.	I.A. No. 3983 of 2025 in Comp. App. (AT) (Ins) No of 2025	Haabia Resources Pvt. Ltd. Vs. Vidyut Mettalics Pvt. Ltd.	Ajit Anekar
4.	I.A. No. 3984 of 2025 in Comp. App. (AT) (Ins) No of 2025	NU-WORLD Industries (Pty) Ltd. Through its authorized representatives Vs. Viera Electronics Pvt. Ltd.	Kajal S Gupta
5.	I.A. No. 3985 of 2025 in Comp. App. (AT) (Ins) No of 2025	Stressed Assets Stabilization Fund (SASF) Vs. Shamsher Bahadur Singh, RP of Asian Alloys Ltd	CMA Sandeep Kr. Bhatt

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By order -sd/-

Assistant Registrar